

## Declaration of Assets and Liabilities

06

श्री राजीव रंजन - 1

Year....2022-23.....

16/7/23

I,....**Mithlesh Bhagat** ,... son/daughter/wife of ..**Sri Shiv Bhagat**, aged 46 yrs, belonging to **Stenographer & Private Secretary services** and presently working as **Private Secretary, Bihar Legislative Assembly, Patna** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

### A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
			Sangeeta Bahagat	Atul sagar	Reyansh	
(i)	Cash	55,100=00	24,300=00	-	-	-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	S.B.I Saving A/C Rs. 1,87,327/- PPF- Rs. 6,64,660/- Post Office Saving A/c- Rs. 32,885/- Post Office(F.D) Rs. 13,50,000/- P.O. (R.D)-2,45,000/-	S.B.I Saving A/c Rs.4,59,692/- PNB Saving A/c-Rs.37,294/-  PPF-9,01,544/- Post Office (F.D) Rs.5,00,000/-	-	-	-
(iii)	Bonds, Debentures and Shares in companies	Super BB - Rs.44,284/-	Golden A double - Rs. 41,460/- Rs.- 42,000/-	-	-	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	<u>LIC Policy No. &amp; Sum Assured Rs.</u> 1.513200978 Rs. 100000/- 2.513760366 Rs. 100000/- 3.517334013 Rs. 375000/- 4.516868083 Rs. 200000/- 5.516861406 Rs. 500000/- 6. HDFC Life ProGrowth Super II Rs. 500000/- 7. ABSLI Guaranteed Milestone Rs. 360000/- 8. ABSLI Life Income Plus Rs. 792285/- 9.ABSLI Fortune Elite Plan Rs.1000000/-	<u>LIC Policy No. &amp; Sum Assured Rs.</u> 1.513771187 Rs. 100000/- 2.516850375 Rs. 250000/-	-	-	-
(v)	Motor Vehicles (details of make, etc.)	Maruti Suzuki Celerio Vxi BRO1CS -2938		-	-	-
(vi)	Jewellery (give details of weight and value)	80 gm Gold	200 gm Gold 250 gm Silver	-	-	-
(vii)	Other assets, such as values of claims / interests	-	-	-	-	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	-	Shivpuri Chitkohara 3.5937 dismil Agreement made with builder for construction of apartment on conversion basis )			
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Radhe Krishna Apartment Flate No. 4/A, Gola Road, Patna-801503		-	-	-
(v)	Others (such as interest in property)	-	-	-	-	-

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 24 <sup>th</sup> Jan. 2023.
(a)	(i) Loans from Banks	State Bank of India, Patna	22,23,703/-
	(ii) Loans from financial institutions	-	-
	(iii) Government Dues:	-	-
	(a) dues to departments dealing with government accommodation	-	-
	(b) dues to departments dealing with supply of water	-	-
	(c) dues to departments dealing with supply of electricity	-	-
	(d) dues to departments dealing with telephones	-	-
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-	-

*Prasenjit*  
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	(f) Other dues, if any	-	-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	A-Y 2022-23 Income Tax Rs.60,615/- PAN No. AUXPB3407H	A-Y 2022-23 Income Tax Rs. Nil PAN No. AQQP4131K
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	-	-
	(iii) Sales Tax [Only in case of proprietary business]	-	-
	(iv) Property Tax	-	-

**C. Personal Detail**

GPF/CPF/PRAN No. :- PTS/BLA-1212

Gender :- M (M/F)

Date of Birth :- 1 5 0 7 1 9 7 6 (DD/MM/YY)

Class/Group :- B (A/B/C)

Cader :- Stenographer & Private Secretary Services

(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District :- Patna

**I hereby declare that the above details are true to the best of my knowledge and belief.**

Place:.....Patna.....

Date:.....6/2/2023.....

Signature .....

Name of Employee:..Mithlesh Bhagat.....

Designation:.....Private Secretary.....

Department:.....Bihar Vidhan Sabha, Patna

**Note:** Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.